

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 209
CP-16/ND/2022

IN THE MATTER OF:

SGS Stock invest Pvt. Ltd.

...

Applicant

Versus

RoC

...

Respondent

Under Section: 66 of Companies Act

Order delivered on 27.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant

: Mr. Rakesh Kumar, Ms. Preeti Kashyap,
Mr. Ankit Sharma, Advocates

For the IT Dept.

: Ms. Ruchir Bhatia Sr. Standing Counsel,
Mr. Shlok Chandra Jr. Standing Counsel,
Ms. Mansie Jain, Mr. Nimit Saigal, Mr. Keshav
Garg Advocates

ORDER

Report of Income-Tax Department is on record. Report of RoC is still awaited.
RoC is directed to file their report within 2 weeks.

List the matter on 18.11.2022.

- Sdr

(L.N. GUPTA)
MEMBER (T)

- Sdr -

(BACHU VENKAT BALARAM DAS)
MEMBER (J)